

Original Application No.358/2004.

Lucknow; this the day of 22nd September,2004.

HON'BLE SHRI SHANKER RAJU, MEMBER (J).

HON'BLE SHRI S.C. CHAUBE, MEMBER (J).

Dashrath Singh S/o Late Rajbhawan Singh, aged about 56 years R/o Village Kohli Post Badrauli, District-Bahraich.

... Applicant.

By Advocate: Shri A.K. Singh.

Versus.

Union of India through the Secretary , Postal Department, New Delhi.

2. Chief Post Master General, Mahatma Gandhi Marg, Hazratganj, Lucknow, U.P.

3. Superintendent of Post Office, District Bahraich.

4. Daud Ahamad S/o Late Abdul Waheed Waheed, R/o Village and Post Office Gandara District-Bahraich.

... Respondents.

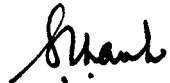
By Advocate: Shri ~~SWR. Pandey~~ ^h Masant kumar


O R D E R (ORAL)

(BY SHRI SHANKER RAJU, MEMBER (J)).

Learned counsel for respondents assails appointment of respondent No.4 as E.D.B.P.M. at Badrauli where the applicant has been working as EDDA. As an additional charge for want of regular EDBPM applicant was entrusted with ^{this} ~~his~~ charge, which has now been taken over on regular appointment of respondent No.4.

2. With the observation that after the appointment of respondent No.4 applicant would be working as EDDA at Badrauli, OA stands disposed of. No costs.


(S.C. CHAUBE)
MEMBER (A)


(SHANKER RAJU)
MEMBER (J)

Dated:-22.09.2004.
Lucknow.
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